

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 101(ND)16

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.11.2017**

NAME OF THE COMPANY: Sonai Kumar Punn V/s. M/s. Planit Travglbal
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s):	Mr. Ashish Aggarwal, Mr. Gurcharan Singh and Mr. Ajay Arora, Advocates		
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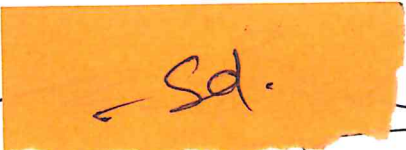
	For the Respondent (s):	Mr. Rajshekhar Rao, Mr. Ravi Kapoor and Mr. Sameer Dawar, Advocates for R1 – 4		
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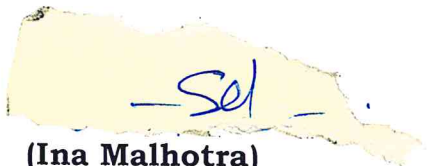
		Mr. Shailendra Kumar (in person) for R-11		
		Mr. R S Bhatia, PCS for R-12		
		Mr. Siddharth Garg, Advocate for R13		

ORDER

No time left.

To come up on 7th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)